

ITEM NO.1705

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8128/2003

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHARAMIK UNION KRISHI KARMACHARI SABHA

Respondent(s)

Date : 17-07-2023 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
[IN CHAMBER]

For Appellant(s) Mr. Samar Vijay Singh, AOR
Mr. Keshav Mittal, Adv.

For Respondent(s) Mrs. Bina Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. Samar Vijay Singh, learned Advocate-on-Record is now representing the appellant. On filing of vakalatnama/memo of appearance, his name be reflected in this matter.

Registry is directed to process the matter as per rules.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(RAVINDER KUMAR)
COURT MASTER (NSH)